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- (iii) (a) Annual Report and Accounts of the Hindustan Zinc Limited. Udaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6816/94]

- (iv) (a)Twenty-second Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the vear 1998-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6758/94]

- (v) (a) Twenty-seventh Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the the comments of comptroller Aulitor of India and General thereon.
- (b) Review by Government on th® working of the above Company.
- (2) Statements (in English Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. Ste No. LT-6690/94]

II. A copy (in English and Hindi) of the Ministry of Mines Notification S.O. No. 104 (E) dated the 16th February, 1895, garding the Powers exerciseable in respect of minerals specified In Part C of the First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957; shall be exercisable also by the State Government of Goa with immediate effect, under sub-sec-(1) of section 28 of the said Act.

[Placed in Library. See No. LT-7162/95]

- I. Reports and accounts .1975-76 to 1992-93) of Bangalore, Animal Food Corporation Ltd. and Report and aeeunts (1991-92) of Karnataka Dairy Deve-opment Corporation Ltd., Bangalore.
- II. Notification of Ministry of Agriculture
- III. Report and accounts (1993-94) of National Agriculture Cooperative Marketing Federation of India Ltd., New Delhi, Report and **Accounts** (1992-93) of National Hortiultural Board and Repor; and Accounts (1993 94) of National Dairy Development Board Anand.

THE MINISTER OF STATE IN MINISTRY OF AGRICUL-TURE (SHRI ARVIND NETAM): Madam, I lay on the Table-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:--
- Second Annual Report (i) (a) and Accounts of the Bangalore. Animal Food Corporation Limited, for the year 1975-76, together with the Audiors' Report

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the Accounts and the comments of the Comptroller and Auditor General of India there OΠ

Statement by Government (b) a&fepting the above Report.

[Pleased in Library. See No. LT-6755/94]

- (ii) (a) Third Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1976-77, together with the Auditors' Report on the Accounts and the comof the Comptroller ments and Auditor General of India thereon.
- Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6756/94]

- (iii) (a) Fourth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1977-78; together with the Auditors' Report on the Accounts and the comments of the Comptrouer Auditor General and of India thereon.
- (b) Statement. by Governaccepting the above ment Report.

[Placed in Library. See No. LT-8757/941

- Fifth (iv) (a) Annual Report and Accounts of the Bangalore Animal Food Corporation Limi-1978-79. ted, for the year together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General India of thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6758/94]

- (v) (a) Sixth Annual Report of the and Accounts Bangalce Animal Food Corporation Limited, for the year 1979..50, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6759/94]

- (vi) (a) Seventh Annual Report and Accounts of the Bengalore Animal Food Corporation Liyear for the 1980-81: mited, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India thereon.
- Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6760/94]

- (vii) (a) Eighth Annual port and Accounts of the Banga-Animal Food Corporation 1961-88, Limited, for the year together with the Auditors' Report on the Accounta and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement Governby ment accepting the above Report.

[Placed in Library. See No. LT-6761/941

(a) Ninth Annual Report (viii) and Accounts of the Bangalore Animal Food Corporation Limifor the year 1982-83, ted.

together Auditors' with the Report cm the Accounts and the comments ofthe Comptroller of India and Auditor General thereon

Papers laid

- (b) Statement by Government accenting the above Report. [Placed in Library. See No. LT-6762/94]
- (ix) Tenth Annual Report (a) Accounts of the Bangalore and Food Corporation Limi-Animal year 1983-84, ted, for the together with the Auditors.' Report on the Aeeounts and the comments of the Comptroller Auditor General India of thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6763/94]

- Eleventh Annual (x) (a) Report and Accounts of the Bangalore Animal Food Corporation Limited, for the vear 1984-85, together with the Auditors' Report: on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. 6764/94]

- Twelfth Annual Report (xi) (a) and Accounts of the Bangalore Animal Food Corporation Limited. for the vear 1985-86. together with the Auditors' Report, on the Accounts and the comments of the Comptroller Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6765/94]

(xii) (a) Thirteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the vear 1986-87, together Auditors' with the Report on the Accounts and the of the Comptroller commentsand Auditor General of India thereon.

On the Table

Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6766/941

- (xiii) (a) Fourteenth Annual Report and Accounts of the Banggalore Food Corporation Animal the year 1987-88 Limited, for together with Auditors' the Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6767/94]
- (xiv) (a) Fifteenth Annual port and Accounts of the Bangalore Animal Food Corpration 1988-89: Limited, for the year together with the Auditors' Report on the Accounts and the comments the Comptroller of of and Auditor General India thereon.
- (b) Statement by Government accepting the abova Report.

[Placed in Library. See No. LT-(6768/94]

(xv) (a) Sixteenth Annual port and Accounts of the Banga-Food. Corporation lore Animal Limited, 1383-90, for the year Auditors' together with the and the Report on the Accounts comments of the Comptroller of and Auditor General India thereon.

(b) Statement by Government accepting the above Report-. [Placed in Library. See No. LT-6769/94]

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- (xvi) (a) Seventeenth Annupl Report and Accounts of the Bangalore Animal Pood Corporation Limited, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accenting the above Report.

[Placed in Library. See No. LT-6770/94]

- (xvii (a) Eighteenth Annual Report and Accounts of the Bangalore Animal Food Corporation the year 1991-92, Limited, for together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6771/94]
- (xviii) (a) Nineteenth Annual Report and Accounts of the Karnataka Meat and Poultry Mar-Corporation Limited keting ("formerly Bangalore Animal Food Corporation Limited") Banlore, for the year 1992-93 together the Auditors' Report with the Accounts and the commof Comptroller ents the and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6772/941

> (x5ix) (a) Annual; Repect and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year

- 1991 92, together with the Auditors' Report on the Accounts and comments of the Comptrolles Auditor General of India and thereon
- (b) Statement Government by accepting the above Report.
- (2)Statements (in English and giving reasons for the de-Hindi) laying the lay in papers mentioned at (1) above.

[Placed in Library. See No. LT-6951/94]

A copy (in English and Hindi) of the Ministry of Agriculture (Deptt, of Agriculture & Cooperation) Notification GSR No. 706(E), dated the 12th November, 1993, publishing the Coco-Development Board nut (Hindi Recruitment Regulations, Officer) 1993, under section 21 of the Co-Development Board Act 1979, alongwith delay statement.

[Placed in Library. See No. LT-6957/94]

- III. A copy each (in English and Hindi) of the following papers: —
  - (i) (a) Annual Report and Accounts of the National Agricul-Cooperative Marketing Federation of India Limited, New Delhi, for the year 1993-94 together with the Auditors' Report on the Accounts.
  - (b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-7258/95]

- (c) Statement giving for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Ninth Annual Report Accounts of the National Horticulture Board, Gurgaon, the year 1992-93 together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-6773/94]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Twenty-eighth An. nual Report and Accounts of the National Dairy Develoment Board, Anand, for the year 1993-94, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-6952/94]

(b) Statement by Government accepting the above Report.

Report and accounts (1993-94)' of National Institute of Hydrology Roorkee and Namada Control Authority Indore.

THE MINISTER. OF STATE IN THE MINISTRY OF WATER RESOUPCES (SHRI P. V. RANGAYYA NANDU): Madam I lay on the Table, a copy each (in English and Hindi) of the following papers; —

- (i) (a) Annual Report and Ac. counts of the National Institute of Hydrology, Roorkee. for the year 1993-94 together with the Auditors' Report on the Accounts.
  - (b) Statement by Government icrepting the above Report.

'Placed in Library. See No. LT-6912/94]

- (iii) (a) Fourteenth Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers uientioned at (a) above.

[Placed in Library. *See* No. LT-6911/94]

- I. Report aad accounts of various Agro-Industries Corporations.
- II. Notification on Ministry of Agriculture.

SHRI ARVIND NETAM On behalf of SHRI S. KRISHNA KUMAR: Madam I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956;
  - (i) (a) Eighteenth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited, Gandhiragar, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (to) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7080/95]

- (ii) (a) Twenty-first Annual Accounts of Report and the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of and thereon.
- (b) Review by Government on the working of the above Corporation-

[Placed in Library. See No. LT-7254/95]

(a) Twenty-third Annual (iii) Report and Accounts of the U.P. State Agro Industrial Corporation Limited, Lucknow for the year 1989-90 together with the Auditor's Report on the Accounts.